

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

M. APPLICATION NO.: 92/2004 in OA No. 183/2003.

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

16.03.2004

Mr. C. B. Sharma counsel for the applicant.
Mr. S. S. Hassan counsel for the respondents.

This MA has been filed by the applicant for withdrawing the original OA by preponing the date 02.04.2004. In view of the averment made in the MA, the OA as well as the MA shall stand disposed of accordingly.


(M. L. CHAUHAN)
MEMBER (J)

P. C.

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